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RAJYA SABHA

Tuesday, the 17th Angust, 1993/26 Sravana 1915 (Saka)

The House mot at eleven of the clock, MR. CHAIRMAN in the Chair

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members I have to refer with profound sorrow to the passing away of Shri N. Sri Rama Reddy, a former Member of the Rajya Sabha from the erstwhile State of Mysore on the 13th August, 1993 at Bangalore.

Shri Reddy was born in 1912 at District Tumkur. Shri Reddy was a gold medalist in practical agriculture and organised cooperative societies and dairy devlopment projects in Karnataka. He participated in the freedom movement and devoted himself to the task of securing justice and dignity to the weaker sections.

Shri Reddy was a Member of the Rajya Sabha from April, 1960 to April, 1966 and again from April, 1966 to April, 1972.

We deeply mouth the passing away of Shri N. Sri Rama Reddy.

I request the Members to rise in their places and observe silence as a mark of respect to the memory of the departed...

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the beraved family our sence of profound sorrow and deep sympathy.

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Q. No. 281. Shri Maheshwar Singh.

584 R.S. 1

श्री महेश्वर सिंह : सर, इससे पहले कि मंत्री महोदय उत्तर दें, मैं श्रापके माध्यम से इस माननीय सदन में एक बात कहना चाहंगा कि मेरा प्रश्न जो है वह संचार पंत्री महोदय से है श्रीर जवाब विद्युत मंत्री महोदय दे रहे हैं। मुझे शंका हैं कि मंत्री महोदय का जवाब जो है वह संतोष-जनक नहीं होगा। तो ऐसी स्थिति में या तो इस प्रश्न को पोस्टपोन किया जाए (व्यवधान)

SHRIMATI JAYANTHI NATARA-JAN: Sir, this is not correct. (Interruptions)...

MR. CHAIRMAN: This is not the time for supplementaries.

भी महेश्वर सिंह : सप्लोमेंटरी नहीं पूछ रहा हुं (व्यवधान)

MR. CHAIRMAN: Please, will you sit down? ... (Interruptions) ... Let the Minister answer. Q. No. 201.

हिमाचल प्रदेश में टेलीफोन केन्द्रों की क्षमता से अधिक टेलीफोन कनेक्शन मंजूर किया जाना

† 281 श्री महेश्वर सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि हिमाचल प्रदेश के कुछ टेलीफोन केन्द्रों में क्षमता से प्रधिक टेलीफोन लग जाने के कारण वहां संचार व्यवस्था बिगड़ गयी है;
- (ख) यदि हां, तो वे कौन-कौन से टेलीफोन केन्द्र हैं, उनकी कुल क्षमता कितनी-कितनी है ग्रौर कितने कितने टेली-फोन क्षय कब लगाये गये हैं; ग्रोर
- (ग) उपरोक्त टेलीफोन केन्द्रों को सुदृढ़ बनाने तथा उनकी क्षमता बढ़ाने हेतु विभाग द्वारा क्या कदम उठाये जा रहे हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIP, V. RANGAYYA NAIDU): (a) No, Sir.

(b) and (c) Not applicable in view of (a) above.

3

श्री महेश्वर सिंह : सभापति महोदय, इसीलिए मैंने ब्रारंभ में कहा था कि मंत्री महोदय सतोषजनक जवाब नहीं दे पाएगे (व्यवधान)

Mr. Chairman you don't have to explain it. Please ask supplementary.

श्री महेश्वर सिंह: सभापति महोदय, जैसा कि मंत्री महोदय ने कहा कि कोई भी एक्सचेंज इस वक्त स्रोवरलोडेड नहीं हैं। तो मैं त्रापके माध्यम से मंत्री महोदय से जानना चाहुंगा कि क्या ये सत्य हैं कि संचार व्यवस्था को मुचारू, रूप से चलाने के लिए ये मापदंड रखे गए हैं कि किसी भी एक्स-चेंज की जो कुल क्षमता है उससे 96 प्रतिशत से ग्रधिक टेलीफोन कनेक्शन न दिए जाएं? तो क्या ये भी सत्य हैं कि कुल्ल में जो एक्सचेंज स्थित हैं, उसकी कूल क्षमता जो है वह 1040 हैं और नियमा-नुसार वहां सिर्फ 996 कनेक्णन होने चाहिए जब कि 1000 कनेक्शन लगाए गए हैं। इसका सीधा ग्रर्थ हैं कि वह ग्रोवर-लोडेड हैं। इसके ग्रतिरिक्त वहां जो वेंडिंग लिस्ट है, वह साढ़े तीन सौ से ग्रधिक टेलीफोन की है।

इसी प्रकार मंडी जिले में मण्डी एक्स-चेंज की जो कुल क्षमता है वह 1660 है श्रीर 1591 टेलीफोन लग चुके हैं, जो कि इसके मुताबिक जो 96 प्रतिशत का माप-दंड है, वह पार कर चुका है। इसके श्रतिरिक्त कुल्लु में अकेलें मंत्री महोदय के जो ऐच्छिक कोटे के टेलीफोन हैं, उसमें 170 सेंक्शंड हैं और पेंडिंग पड़े हैं। मंडी में भी दो-डाई सौ कनेक्शन पेंडिंग पड़े हैं श्रौर वेटिंग लिस्ट मंडी में भी 400 से अधिक है। तो मैं मंत्री महोदय से जानना चाहंगा कि जहां जहां इस प्रकार की 96 प्रतिशत से अधिक क्षमता कुछ एक्सचेंज पार कर गई हैं, वह कौन-कौन सो हैं श्रीर जहां इस प्रकार की स्थिति है, क्या उन एक्सचेंजों की क्षमता को डबल करने के लिए या नए एक्सचेंज लगाने के लिए सर-कार ने कोई कार्यक्रम बनाया है?

SHRI P. V. RANGAYYA NAI_ DU: Mr. Chairman, Sir, the hon. Member has referred to the exchange at Kulu and said, it has been overloaded. The capacity of the Kulu exchange is 1,056 and it is a fact that in view of the heavy demand there, one thousand connections have been given working conncetions, and the waiting list is still 317. In view of this, we are expending the exchange at Kulu. We have already expanded, by adding 256 the C-DOT type of telephone exchange and another exchange of 512 lines of C-DOT is in progress and is likely to be commissioned by September, 1993. There are further plans to increase the capacity the 512 C-DOT exchange to 1,400 lines by March, 1994.

श्री महेश्वर सिंह: शभापति महोदय, जैसा कि मंत्री महोदय ने कहा, कुल्लू में ग्रभी एक्सचेंज का काम चल रहा है और उसकी क्षमता बढा दी जाएगी । उसके ग्रनसार भी कुल 170 नए कनेक्शन लग पाएंगे और जैसा मैंने कहा कि मन्नी महोदय के जो ऐच्छिक कोटे के कनेक्शन हैं,वह 170 हैं। इसका सीधा अर्थ होना कि जो कूल्ल की वेटिंग लिस्ट है साढ़े तीन सौ की, उसमें एक भी कनेक्शन नहीं लग पाएगा।

महोदय, हमारे लिए तो यह सौभाग्य की बात थी कि जो वर्तमान संचार मंत्री महोदय हैं वह हिमाचल प्रदेश से हैं श्रौर ग्राज वह सरकार में मंत्री हैं ग्रौर हमारे प्रतिनिधि हैं। हमें उम्मीद थी कि हिंसा-चल की जो संचार व्यवस्था है वह स्धरेगी लेकिन वह उल्टे बिगड़तो ला रही है । ब्राज जितने भी रिमोट ऐरियाज के एक्स-चेंज हैं, मैं कुल्लु का उदाहरण देना चाहूंगा गड़सा है, मनीकर्न है, जरी है, सेंज है, इसी प्रकार मंडी जिले में जिचोट है, कर-सोट्ठा है, शिमला जिले में कोटखाई, रामपुर इत्यादि हैं ग्रीर जितना हमारा जनजातीय भेव हैं, कहीं भी लाइनें मिलती नहीं। हम तो उम्मीद लगाए बैठे थे स्रापके टाईम से लेकर कि मनाली एस. टी. डी. से जुड़ने वाला है लेकिन 2 महीने से मताली का एक्सचेंज उप्प पड़ा है।

तो मैं ग्रापके माध्यम से मंत्री महोदय
जानना चाहूंगा कि जो इस प्रकार की
सं वार व्यवस्था सारे रिमोट ऐरियाज में
बिगड़ गई है, उसको सुधारने के लिए
वह क्या करेंगे ग्रीर मैंने जिन एक्सचेंजों
का नाम लिया है, क्या मंत्री महोदय
उनका एक वर्ष का डाटा मंगवाएंगे ग्रीर पे
देखेंगे कि वह कितने-कितने दिन एक वर्ष
में बंद रहे श्रीर उनको सुचारू, रूप से
चलाने के लिए सरकार क्या निर्देश विभाग
को देगी?

SHRI P. V. RANGAYYA NAIDU: Mr. Chairman, Sir, the hon. Member has rightly pointed out that the Communication Minister hails from Himachal Pradesh and I am sure, Mr. Sukh Ram is very much interested in the development of Himachal Pradesh...

SHRI V. NARAYANASAMY: And also other States.

SHRI P. V. RANGAYYA NAIDU: After all, he has been there for only six months and Himachal Pradesh requires special attention. In fact, I was telling my officers yesterday that if I had continued in the Communications Ministry, I would have given top priority to Himachal Pradesh because it is a very important tourist place and many people there Last year I happened to visit that place. Mr. Singh also met me there and explained the problems. We are fully aware of the need to develop an affective telephone system in Himachal Pradesh. I will pass it on to the officers and the Minister concerned.

Regarding Manali, it is a fact that at the moment there is no STD facility and fibre optical line has been laid from Kulu to Manali, which is connected from Delhi to Kulu at Satellite Earth Station with 36 circuits. And now unfortunately during the recent floods the roads have been washed away; as a result this fibre optical line has also been adversely affected. And at some places it has

been cut. Now restoration work is going on and within a short time, by about September-October, I think the STD line will be inaugurated at Manali, and I am sure, the hon. Member also will be invited when it is commissioned.

श्री महेग्बर सिंह : मैंने कहा था कि जो रिमोट ऐरिया का है वह डाटा मंगवाएंगे कि कितने-कितने दिन, कहां-कहां एक्सचेंज ठप्प रहे?

MR. CHAIRMAN: Please, I want to give a chance to another Member from Himachal Pradesh.

श्री सुषील बरोगपा सभापति महोदय, यासर यह देखने में श्राया है कि प्राइ-ग्रारिटी में टेलीफोन उन्हीं लोगों के रहे हैं जिन्होंने हेल में रजिस्ट्रेशन की है। इस सन्दर्भ में क्या मंत्री महोदय पूर्व संचार मंत्री श्री राजेश पायलट की तरह ब्राउट म्राफ टर्न या प्राइम्रास्टि में टेलीफोन वितरण कम से कम एक वर्ष के लिये बन्द करेंगे, ताकि वे लोग भी कुछ उम्मोद कर सकें जिन्होंने 5 – 6 साल से रजिस्ट्रेशन करा रखा है ? (ख) भाग में मैं पूछना चाहुंगा कि बता ब्राप पूरे देश में प्राइग्रारिटी वितरण के सिलसिले में जिस प्रकार दिल्ली हाई कोर्टने कूल पांच प्रतिशत ग्राफ दी टोटल सेंक्शन एलाटड एक वित्तीय वर्ष में मंजूर **करने** का निर्देश दिया है, क्या उसे लागू करेंगे ?

SHRI P. V. RANGAYYA NAIDU: Sir, I will pass on this request from the hon. Member regarding restriction on out-of-turn connections to Shri Sukh Ram. It is a fact that some judgement has been given by the Delhi High Court. Sir, the Department is examining it. Whatever... (Interruptions). Let me complete my answer.

MR. CHAIRMAN: Let him complete.

SHRI P. V. RANGAYYA NAIDU: I will pass on this request to Shri

7

Sukh Ram for his consideration and action,

मौलाना स्रोबे दुल्ला खान आजमी : चेयरमैन साहब, मैं मंत्री जी से यह जानना चाहता हूं कि क्या सरकार ने ऐसे भी मापदण्ड तय किये हैं कि विभागीय मंत्री अपने जाती कोटे से हर साल कितने टेलीफोन दे सकते हैं ? यदि हां, तो उस मापदण्ड का पालन किया जा रहा है या नहीं ? साथ-साथ मैं यह भी जानना चाहता हूं कि दिल्ली हाई कोटे ने इस तरह के कोटे पर हाल ही में कोई डायरेक्शन दी हैं और अगर डायरेक्शन दी हैं, तो वह क्या दी हैं?

مولانا حبیدالشرخال اعظمی: چریمن صاصب می منتری قی سے رہ جاننا جاہتا ہوں کو کی سرکار نے اسے بھی ماپ وی کا منتری السی منتری السی منتری السی منتری السینے جاتی کوٹ سے ہرسال کتے طیلیفون دے سکتے ہیں۔ بدی ہاں تواس ماپ دیٹر کا بالن کیا جارہا ہے یا نہیں۔ ساتھ کساتھ میں یہ بھی جاننا جارہا ہوں کہ دن ہاں کورٹ نے اس طرح سے جا ہتا ہوں کہ دن ہاں کورٹ نے اس طرح سے ماہتا ہوں کہ دن ہی ہی کون ڈوائر یکشن دی ہے۔ اور اگر ڈوائر یکسٹن دی ہے۔ اور اگر ڈوائر یکسٹن دی ہے۔ اور اگر ڈوائر یکسٹن دی ہے۔

SHRI P. V. RANGAYYA NAIDU: knowledge Sir, so far as my there is no such criterion. It was the discretionary quota of a Minis. ter. The Minister was giving out-ofturn telephone connections at his discretion sometimes on the request of Members of Parliament and the pub-That was the criterion. As I have already mentioned, a judgement has been given by the Delhi High Court. The Ministry is examining it and action will be taken after due consideration.

SHRI K. R. JAYADEVAPPA: Sir, through you, I would like to know from the hon. Minister in how many

exchanges in India, telephones, more than their capacity, have been installed.

SHRI P. V. RANGAYYA NAIDU: At the moment, I don't have this information. I will pass on this information to the hon. Member.

श्री इकखाल सिंह: चेयरमैन पंजाब में बाढ श्राने के बाद गुरदासपूर, जालंधर, कपूरथला और पटियाला ग्रभी तक टेलीफोन ठीक नहीं हैं। मंत्री जी से यह जानना चाहता है ये कब तक ठीक हो जायेंगे ? पहले भी एक बार कहा था कि पंजाब टेलीफोन पुलिस को कार चाहिये, ताकि वे ला एण्ड म्रार्डर की सिचएशन को ठीक कर सर्के भ्रौर खासकर वार्डर एरियाज में जरूर चाहियें, ताकि वे ला एण्ड मार्डर पोजीशन को भ्रच्छी तरह से देख सकें।

SHRI P. V. RANGAYYA NAIDU: Sir, the main question relates to Himachal Pradesh. I want a separate notice.

SHRI INDER KUMAR GUJRAL: Sir, the hon. Minister may be knowing that it was pointed out to the Communication Minister that the Delhi telephone system, approximately half of it, if not more, has been out of commission ever since we had heavy rains.

MR. CHAIRMAN; This question relates to Himachal Pradesh Pradesh.

SHRI INDER KUMAR GUJRAL: Yes, this question relates to Himachal Pradesh. But telephones are common. Can the Minister indicate a date by which, at least, Delhi telephones as a whole will start functioning.

MR. CHAIRMAN: Mr. Minister, can you answer it?

SHRI P. V. RANGAYYA NAIDU: I will answer it. Sir, it is a fact that around 40,000 telephones went but

^{†[]&}quot;.ransliteration in Arabic Script,

of order due to cable faults as a result of heavy rains in Delhi, Yesterday only I answered this question in the Lok Sabha. That is why the figures are available with me. All these 40,000 telephones, except 2,250 telephones, have been restored. Out of these 2,250 telephones, 1300 telephones remained dead for more than seven days. We have already assured in the Lok Sabha that efforts are being made to see that all these 2250 telephones which are dead because of cable fault arising out of rains are restored within seven days. Normally, we have around 7000 to 9000 relephones going out of order Delhi out of a total of 8 lakh telephones for various other reasons. But what I am referring to is the telephones which went out of order as a result of flooding of the cables. We can assure the Member that it will be restored within seven days

Import of Silver

*282, SHRI K. K. VEERAPPAN: SHRI V. GOPALSAMY: †

Will the Minister of FINANCE be pleased to state;

- (a) what quantity of silver has been brought into the country by NRI's since the relaxation of import of silver;
- (b) what is the amount of foreign exchange Government has earned on this account so far;
- (c) what are the airport and portwise figures of imported silver as on date;
- (d) what quantities of silver has been confiscated so far during this period, the details thereof including the quantity and its value;
- (e) whether the smuggling of silver since the introduction of new policy has come down or gone up; and

The question was actually asked on the floor of the House by Shri V. Gopalsamy.

(f) whether there is any proposal to review the policy, if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY); (a) to (f) A statement is laid on the Table of the House.

Statement

- (a) A quantity of 1690 tonnes of silver has been imported upto 31.07.1993 under the Silver Import Scheme.
- (b) An amount of Rs. 85 crores in convertible foreign currency has been earned as Customs duty on the above import.
- (c) The silver is imported mainly by air. Airport-wise figures of imported silver up-to 31.07.1993 are as under:—

Si.No. Airport				Quantity (in Kgs.)	
1.	Bombay		,	,	692453
2.	Delhi				482307
3.	Madras				424591
4.	Calcutta				11934
5.	Cali cut				51712
6.	Trivandru	ш			26703

- (d) From February, 1993 to July, 1993, a quantity of approximately 33 tonnes of silver was seized by the customs authorities. The market value of this silver is approximately Rs. 1957 lakhs.
- (e) The licit import of substantial quantity of silver and decline in the margin of profit in smuggling of silver and also decline in seizures of silver after introduction of Silver Import Scheme appear to show that smuggling of silver has come down
- (f) There is no proposal, at present, under the consideration of the